

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1444
TO BE ANSWERED ON 19.12.2018**

DEATHS AT UNMANNED LEVEL CROSSINGS

†1444. SHRI SATYAPAL SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a large number of people including women and children died in the accidents which occur while passing through the railway level crossings or the culverts on small rivers, drainages, etc. or while walking on the tracks in the absence of pedestrian way and if so, the details thereof; and**
- (b) whether the Railway proposes to formulate any effective scheme as early as possible to save the lives of the people in view of the above points and if so, the details thereof?**

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) and (b): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF UNSTARRED QUESTION NO. 1444 BY SHRI SATYAPAL SINGH TO BE ANSWERED IN LOK SABHA ON 19.12.2018 REGARDING DEATHS AT UNMANNED LEVEL CROSSINGS

(a): The number of people died including women and children on Railway tracks due to Trespassing including the people died while passing through the railway level crossings or the culverts on small rivers, drainages etc. or while walking on the tracks in the absence of pedestrian way, during the years 2014, 2015, 2016 & 2017 over Indian Railways is as under:

Year	Number of people including women & children died due to trespassing
2014	13145
2015	13093
2016	13129
2017	12661

(b): Railways have constituted an Interdepartmental 'Joint Committee' comprising officers of Safety, Security, Signal & Engineering departments across all Zonal Railways to study the causes and suggest specific measures to minimise deaths due to untoward incidents including Trespassing. Accordingly, preventive and corrective measures are taken to improve and create infrastructure to minimise casualties.

Elimination of Unmanned Level Crossings (UMLCs) has been top priority for Railways as level crossings are a safety hazard for both rail and road users more so for road users. It is submitted that all UMLCs on Broad Gauge (BG) have now been eliminated except 28 UMLCs which have also been planned to be eliminated by closure, merger, subway and manning at the earliest.

Besides, the following corrective measures are also being taken by the Railways to prevent deaths in untoward incidents on Railway track:-

- i. Regular announcements are made through Passenger Address System at Railway stations urging passengers to use foot over bridges (FOBs) and to avoid crossing of railway tracks.**
- ii. Various awareness campaigns are organized by Railways to sensitize passengers about the fatalities of crossing railway tracks, foot-board/ roof-top travelling, boarding/de-boarding running trains etc.**
- iii. Regular drives are conducted against trespassing, travelling on foot-board, steps, roof top of trains, boarding/de-boarding running trains and the persons apprehended are prosecuted under the relevant provisions of the Railways Act, 1989.**
- iv. Railway Protection Force personnel are deployed on locations vulnerable for trespassing.**
- v. Erection of boundary wall/fencing at identified locations, vulnerable to trespass.**
- vi. Warning sign boards are provided at conspicuous places for the awareness of passengers.**
- vii. Unauthorized trespassing on Railway premises including the Railway track is a punishable offence under section 147 of the Railways Act, 1989. During the current year upto October, 2018 total 131770 persons have been prosecuted for trespassing over Indian Railways.**
